

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

C.P. No: 50/98 IN OA 1403/97

Date of decision: 21-7-1998

Between:

G.S. Bharatwaz

.. Applicant

A N D

1. Union of India,
through
Secretary,
Ministry of Defence,
New Delhi.

2. Chief of Naval Staff,
Naval Head Qtrs.
New Delhi.

3. Eastern Naval Command,
Flag Officer,
Commanding-in-chief,
Visakhapatnam.

4. Commanding Officer,
INS Sathavahana,
Visakhapatnam.

5. Shri R.K. Iyer,
Commanding Officer,
B.V. Yard,
Visakhapatnam.

.. Respondents

Counsel for the Petitioner: Mr. Gurupadam for
Mr. P.B. Vijaya Kumar

Counsel for the respondents: Mr. V. Bhimanna

Coram:

Hon'ble Shri H. Rajendra Prasad, Member (A)
Hon'ble Shri B.S. Jai Parameswar, Member (J)

(Per Hon'ble Shri H. Rajendra Prasad, M(A))

It is mentioned by Mr. Gurupadam for Mr. P.B. Vijayakumar, counsel for the applicant that the applicant is not interested in pursuing the CP ^{the} as he has received necessary relief.

2. Mr. Bhimanna confirms that the applicant is duly re-engaged and continuing in service.
3. In view of the above CP is disposed of as not having been pressed.

मान्यता प्राप्त
CERTIFIED TO BE TRUE COPY

मुख्यमंत्री
काउन्सिल
संघीय सरकार
केंद्रीय विधायिका नियुक्ति
काउन्सिल
HYDERABAD BENCH

C.P. 50/98

केस संख्या	of 1403/98
CASE NUMBER	of 1403/98
निर्णय का तारीख	21-7-98
Date of Judgment	21-7-98
प्रति तथ्यार का तारीख	24-7-98
Copy Made On	24-7-98
अधिकारी की वार्ता (काउन्सिल)	
Section _____	
_____, Registrar (J)	